

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)**

1. Name of Officer (in full): Pankaj Gera
2. Service to which the officer belong: Labour Bureau, Chandigarh
5. Date of Appointment: 09.01.2001

3. Present post held (with date): Investigator Grade II(09.01.2001)
4. Present Pay: Rs. 73200/-
6. Date of Birth : 11.05.1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
H.No. 1360 FFm Type D, Housing Board Colony, Bhadurgarh, Dist. Jhajjar, Haryana	Flat	Rs. 14.5 Lacs	Rs/ 20 Lacs (Approx)	Smt. Jyoti Khattar, Wife	Allotted by Housing Board Haryana in draw of lots in 2006	NIL	Possession was given in 2010 by Housing Board Haryana on hire purchase basis.
H. No. 99, Pocket C-3, DDA MIG Flats, Keshav Puram, Delhi-110035	Flat	Rs. 92.5 Lacs	Rs. 92.5 Lacs	Jointly owned with Smt. Jyoti Khattar, Wife	Purchased in re-sale from Shri Narender on 18.07.2017.	NIL	Purchased by taking Loan from SBI. Withdrawl was also taken by my wife from her GPF account.

Signature: *Pankaj Gera* 6/1/22

Name : Pankaj Gera

Designation: Investigator Gr.II

(presently on deputation as Assistant Director)

Date : 06.01.2022

**Note**

- 1) \* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) \*\* Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly
- 5) To be submitted in triplicate